

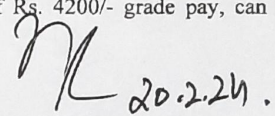
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs):DELHI

CIRCULAR

It has come to the notice of undersigned that in some of the Districts, officials/JAs(working in the Grade Pay of Rs. 5400/-) (i.e. the highest grade pay reserved/eligible for ministerial cadre in Delhi District Courts) are posted as Ahlmads while their juniors are either being posted as Reader or equivalent in branches. As per the Hierarchy Chart mentioned in Delhi District Courts Establishment Rules, 2012 Ahlmads are supposed to be JAs of 4200 GP(now 4600).

Further, in view of extreme shortage of officials of ministerial cadre and in order to give clarity in transfer policy, henceforth as a policy matter, following points are to be kept in consideration while posting an official to the post of 'Reader' :-

- A. Ordinarily, no junior official/JA be posted as Reader particularly where senior official/JA is posted as Ahlmad, in the same district.
- B. In case of non-availability of any suitable SJA, if JA(s) is/are required to be posted as Reader then they shall be considered for posting as 'Reader' in order of their grade pay/seniority i.e. the JAs availing higher Grade pay of Rs. 5400/- or 4800/- or 4600/- shall be given precedence.
- C. Requests for posting as Reader, if made by any official, shall be dealt with by the Administration Branches of the concerned District, at its own level.
- D. The JJAs who have already rendered more than a decade of service in the establishment, but are not yet promoted though have been granted MACP of Rs. 4200/- grade pay, can be considered for the post of Ahlmad in official exigencies.


(NAROTTAM KAUSHAL)

Principal District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi

No. 10852-11652 P&T/Admn-II/HQs/Delhi/2024

Dated, Delhi the 20 FEB 2024

Copy forwarded for information and necessary action to :

1. The Worthy Registrar General, Hon'ble High Court of Delhi, New Delhi
2. All the Principal District & Sessions Judges, Delhi/New Delhi
3. The Principal District & Sessions Judge-cum-Special Judge (PC Act)(CBI), RACC, ND
4. The Principal Judge, Family Courts (HQs), Dwarka Courts, New Delhi
5. The Director, Delhi Judicial Academy, Dwarka, New Delhi
6. The Member Secretary, DSLSA, RACC, New Delhi
7. All the Judicial Officers, Delhi/ New Delhi
8. All the Administrative Officers (J)/Branch Incharges, Delhi/New Delhi
9. The Dealing Asstt. LAYERS Seat, Central, THC for updation, as per Rules.
10. The Dealing Asstt., Website Committee, THC with the direction to upload the order on the 'Employees Corner' (on Website).


Principal District & Sessions Judge(HQs)
Tis Hazari Courts, Delhi